

OFFICE OF DISTRICT & SESSIONS JUDGE (HQs) : DELHI
ORDER

Pursuant to Hon'ble High Court letter No. 2796-2808/DHC/Gaz/DHJS/SumVac/2019 dated 22.05.2019, I hereby authorize the following Additional District & Sessions Judges (Central), Tis Hazari Courts, Delhi under section 10 (3) of the Criminal Procedure Code, 1973 to hear and dispose of Bail/urgent criminal applications, pertaining to the Police Stations & Investigating Agencies of Central District including the urgent matters under Special Acts i.e. NDPS Act-1985, TADA Act-1987, POTA Act-2002, MACOCA Act-1999, Protection of Child Rights Act-2005, POCSO Act-2012, SC/ST Act-1989 and under section 21-A of the Punjab Courts (Delhi Amendment) Act 1997 to hear and dispose of urgent civil matters under section 34 of the Punjab Courts Act, 1918, pertaining to Central District, Tis Hazari Courts, Delhi, as mentioned below during the summer vacation, 2019 :-

CRIMINAL & SPECIAL ACTS CASES

S.No	Name of Judicial Officers	Date of Duty	Room No.
1	Sh. Ramesh Kumar, Spl. Judge (NDPS) (Central)	10.06.2019 & 11.06.2019	126
2	Ms. Pinki, ASJ (Central)	12.06.2019 to 15.06.2019	202
3	Sh. Mohd. Farrukh, ASJ (POCSO) (Central)	17.06.2019 to 22.06.2019 & 24.06.2019 to 29.06.2019	14

CIVIL MATTERS

S.No	Name of Judicial Officers	Date of Duty	Room No.
1	Ms. Bimla Kumari, ADJ (Central)	10.06.2019 & 11.06.2019	120
2	Sh. Ankur Jain, ADJ (Central)	12.06.2019 to 15.06.2019	24
3	Sh. Manish Yaduvanshi, ADJ (Central)	17.06.2019 & 18.06.2019	318
4	Sh. Arun Sukhija, ADJ (Central)	19.06.2019 to 22.06.2019 , 24.06.2019 & 25.06.2019	336
5	Sh. Sunil Beniwal, ADJ (Central)	26.06.2019 to 29.06.2019	324

In case any of the Officer mentioned above is not available on any day for any unforeseen reason, the senior most sitting Additional District & Sessions Judge on duty in Central District, Tis Hazari Courts, Delhi shall hear and dispose of all such matters (Civil & Criminal) as mentioned above, in accordance with law.

The aforesaid Judicial Officers shall be entitled to avail compensatory leave in the year 2019 in lieu of the duty actually performed during summer vacation 2019.

The Judicial Officers so detained shall be assisted by their own court staff on the dates they perform duty.

The office of the court will remain open daily from 10.00 am to 05.00 pm except on Second Saturday, Sunday and other holiday, if any.

04.6.19
(GIRISH KATHPALIA)
District & Sessions Judge (HQs)
Delhi

No. 1348/36880-940 /S.V/DHJS/Gaz/2019

Dated 04 JUN 2019

Sub:- Detention of Judicial Officers during Summer Vacation 2019.

Copy forwarded for information & necessary action to :

1. The Registrar General, Hon'ble High Court of Delhi New Delhi.
2. The District & Sessions Judges, all Court Complexes, Delhi/New Delhi.
3. All the Officer of Delhi Higher Judicial Service (Central) Tis Hazari Courts, Delhi.
4. The Officer In-charge, Pool Cars, Tis Hazari Courts, Delhi with the request to provide pool car facility to the above mentioned Judicial Officers.
5. The Director (Academics), Delhi Judicial Academy, Dwarka Integrated Complex, Sector-14, Dwarka, New Delhi.
6. Sh. Prashant Sharma, SCJ-cum-RC (Central) Tis Hazari Courts, Delhi.
7. The Administrative Civil Judge (Central) Tis Hazari Courts, Delhi.
8. The Sr.AO(J), Administration Branch (I,II&III) (Central) to detain the required staff of the Judicial Officer as mentioned above during summer vacation, 2019.
9. The Sr.AO(J)/DDO/Branch In-charge, Filing Section, General Branch, Accounts Branch, Care Taking Branch (Central), Facilitation Centre, Pool Cars, Tis Hazari Courts, Delhi.
10. The Director, Directorate of Prosecution, Govt. of NCT of Delhi, Delhi.
11. The Superintendent, Narcotic Control Bureau, Delhi Zonal Unit, West Block-1, Wing No.7, R.K. Puram, New Delhi.
12. The Public Prosecutor Tis Hazari Courts, Delhi.
13. The Incharge, Lock up, Tis Hazari Courts, Delhi.
14. The PS/Reader to the undersigned.
15. The Secretary, Bar Association, all court complexes, Delhi/ New Delhi.
16. The Website Committee (English/Hindi) Tis Hazari Courts, Delhi.
17. The R&I Branch (Central) for uploading on LAYERS.
18. The Dealing Clerk, Leave Seat (Judicial Branch, Central) Tis Hazari Courts, Delhi.

04.6.19
District & Sessions Judge (HQs)
Delhi

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